

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 216
IA No. 431/JPR/2021
CP No. (IB)- 58/94(1)/JPR/2021
Under Section 94 of IBC, 2016**

In the matter of:

**Mr. Nand Kishore Jindal through RP Vishnu Upadhyay
...Applicant/Debtor**

Due to paucity of time, the matter could not be taken up. Post the matter to
09.11.2022.

Sd -

**(Prabhu Dayal Sewda)
Court Officer**

September 29, 2022